

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 166 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.11.2017**

**NAME OF THE COMPANY: Mr. Ashok Kumar Garg & Ors. Vs. Renuka
Infratech Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Arun Saxena & Ms. Priya Verma, Advocates		
	For the Respondent:	Mr. Sourabh Gupta, Mr. Sumit Bhadana and Ms. Richa, Advocates for R 2 & 3		

ORDER

Ld. Counsel for the Respondent submits that they shall be filing the reply during the course of the day.

Advance copy has been given to the Ld. Counsel for the Petitioner.

To come up on 13th March, 2018.

**(S. K. Mohapatra)
Member (T)**

**(Ina Malhotra)
Member (J)**